

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) A Statement (I) showing the position, at the time of independence, of the political pensions granted by the British Government to the previous ruling families is laid on the Table of the House.

[Placed in Library. See No. LT-1290/68]. Such pensions are still being paid to some people. Though the pensions are paid out of the Central revenues, they are administered by the respective State Governments in accordance with the terms of each grant. The information regarding the amount being paid to each pensioner at present will have to be compiled, if required, by getting it from the State Governments. The main reasons for grant of these political pensions are given in the attached Statement (II) laid on the Table of the House. [Placed in Library. See No. LT-1290/68]. In fulfilment of an assurance given in reply to unstarred Question No. 2625 dated 8th June, 1962, information was laid on the Table of the House on 21st August, 1963, giving a list of 3683 political pensioners and the amount paid to each.

(b) to (d). The question of political pensions has not been fully considered so far. The annual expenditure was about Rs. 27.5 lacs in 1952 when the position was reviewed. The provision in 1968-69 is less than Rs. 19 lacs.

I. A. S. & I. P. S.

10322, SHRI MURASOLI MARAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the State-wise/year-wise number of persons selected for I. A. S., I. P. S. and I. F. S., from 1950 to 1968 ; and

(b) the State-wise/year-wise number of candidates for I. A. S., I. P. S., and I. F. S. examination from 1950 to 1968 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA : (a) and (b). Four statements giving the information are laid on the Table of the House. [Placed in Library. See No. LT-1291/68].

Employees of Air India

10323. SHRI A. S. KASTURE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the total class-wise number of employees of Air India Indian Airlines Corporation and the Class-wise number of Scheduled Castes and Scheduled Tribes employees in both these Corporations ;

(b) whether the Scheduled Castes and Scheduled Tribes are adequately represented in these Corporations ; and

(c) if not, the steps Government propose to take to achieve the prescribed percentage of reservation ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) The requisite information is given below :

Classification of Posts	Total number of employees as on 1.1.68		Number of Scheduled Caste employees		Number of Scheduled Tribe employees	
	A. I.	I. A. C.	A. I.	I. A. C.	A. I.	I. A. C.
Posts carrying a pay or a scale of pay with a maximum of not less than Rs. 950/-	884	1263	—	5	—	—
Posts carrying a pay or a scale of pay with a maximum of not less than Rs. 575/- but less than 950/-	1174	907	4	6	1	—
Posts carrying a pay or scale of pay with maximum less than Rs. 575/-.	4454	10613	757	829	32	25

(b) and (c). In view of the low intake of Scheduled Caste and Scheduled Tribe candidates, specially in the higher levels of employment offered by the two Corporations, it has since been decided in consultation with the Corporations to adopt the procedure followed in Central Government service for reservation of vacancies for Scheduled Caste and Scheduled Tribe Candidates, including the system of carrying forward the unfilled quota.

केन्द्रीय संस्कृत विद्यापीठ, तिरुपति में नियुक्तियां

10324. श्री भोगेन्द्र भ्मा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात का पता है कि 22 अप्रैल, 1967 को केन्द्रीय संस्कृत विद्यापीठ तिरुपति (आंध्र प्रदेश), में प्राध्यापकों और रीडरों के पद के लिये कुछ उम्मीदवारों का साक्षात्कार किया गया था ;

(ख) क्या चयन बोर्ड के अध्यक्ष ने कुछ उम्मीदवारों को साक्षात्कार के लिये चुना था ;

(ग) क्या यह सच है कि उम्मीदवारों को उस साक्षात्कार के आधार पर नियुक्त करने अथवा विद्यापीठ में काम करने वाले प्रख्यात आचार्यों को पदोन्नत करने की बजाय नये व्यक्ति क्रमशः रीडरों और प्राध्यापकों के पद पर नियुक्त किये जाने वाले हैं ;

(घ) यदि हां, तो क्या सरकार ने इन नियुक्तियों के लिये किये गये निर्णयों के कानूनी पहलू और औचित्य पर विचार कर लिया है ; और

(ङ) यदि हां, तो उसका क्या परिणाम निकला है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत भ्मा भाजाव). (क) जी हां ।

(ख) उम्मीदवारों का चुनाव, चुनाव समिति द्वारा किया गया था, अकले अध्यक्ष द्वारा नहीं ।

(ग) चुनाव समिति ने सर्वसम्मति से रीडर और लेक्चरर के पदों के लिए केवल योग्यता

के आधार पर उम्मीदवारों के नामों की सिफारिश की थी और उन्हें नियुक्ति-पत्र भेजे गये थे । विद्यापीठ के कर्मचारियों के आवेदन-पत्रों पर भी विचार किया गया था और उनमें से कुछ को इण्टरव्यू के लिए भी बुलाया गया था ।

(घ) और (ङ). प्रश्न नहीं उठता ।

दिल्ली में एक महिला को पीटे जाने की घटना

10325. श्री रामसिंह अय्यरदास : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में मजनु का टीला नामक बस्ती में 14 जनवरी, 1968 को कुछ गुन्डों ने एक ग़र्भवती महिला को मारा पीटा था, जिसके परिणामस्वरूप उसके गर्भस्थ बच्चे की मृत्यु हो गई थी ;

(ख) यदि हां, तो क्या सरकार को दिल्ली में सैबर पास के समीपस्थ मजनु का टीला नामक बस्ती से इस सम्बन्ध में कोई शिकायत मिली है ; और

(ग) यदि हां, तो सरकार ने गुन्डों के विरुद्ध क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : एक विवरण संलग्न है ।

बिचरण

14-1-1968 को दिल्ली पुलिस को मजनु-का-टीला कालोनी में दो दलों में आपस में लड़ाई होने से शान्ति भंग होने की संभावना की सूचना प्राप्त हुई थी । संबंधित व्यक्तियों को स्थानीय पुलिस द्वारा दंड प्रक्रिया संहिता की धारा 107/151 के अन्तर्गत गिरफ्तार किया गया । इस संबंध में दिल्ली पुलिस को मजनु-का-टीला कालोनी के एक निवासी से भी शिकायत प्राप्त हुई थी ।

संबंधित व्यक्तियों की डाक्टररी परीक्षा करते समय डाक्टर को पता चला कि